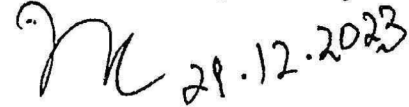


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) :
DELHI

ORDER

In continuation to this office letter No. 93302-93352/W.V./Gaz/2023 dated 20.12.2023, it is clarified that the undersigned is available on 29.12.2023 to dispose of the urgent administrative work of Central District, Tis Hazari Court, Delhi.

The compensatory leave shall be availed later in lieu of the duty actually performed during the period of Winter Vacation, 2023.

 29.12.2023

(Narottam Kaushal)

Principal District & Sessions Judge (HQs)

Delhi *f* 29/12/23

No. 96542-96556 /W.V./Gaz/2023

Dated 29 DEC 2023

Subject:- Detention during winter vacations, 2023.

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Administrative Civil Judge (Central), THC, Delhi.
3. The Sr. AO(J)/DDO, Admin. Branch (I,II&III), Pool Cars, Filing Section, Care Taking Branch, General Branch, Accounts Branch (Central) THC, Delhi.
4. The P.S./Reader to the undersigned.
5. The Secretary Bar Association, THC, Delhi.
6. The Website Committee, Tis Hazari Courts, Delhi.
7. The R&I Branch (Central) for uploading on LAYERS.



Principal District & Sessions Judge (HQs)

Delhi *f* 29/12/23